

By E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/1999/1565/A

From :- Shri Kaushik Kumar Sharma
Joint Registrar (Vigilance)
Gauhati High Court
Guwahati.

To, Shri S. Khound,
District & Sessions Judge,
Golaghat.

Dated Guwahati the 28th March, 2019

Sub: **Station Leave .**

Ref:- Your letter No.DJ(G) 2593/2019 dated 19.03.2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission, by your official car, at your own cost, w.e.f. morning of 21.03.2019 to the morning of 25.03.2019, has been ~~granted/rejected~~ granted.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/1999/1566/A, dated 28.03.19

Copy to:

1. The Systems Analyst, Gauhati High Court.

[Signature]
28/3/19

JT. REGISTRAR (VIGILANCE)

[Signature]